



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06.02.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 12.01.2026, 15.01.2026, 27.01.2026, 29.01.2026, 30.01.2026 & 03.02.2026 respectively, were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 2057 of 2024 Part Heard	Bhushan Power & Steel Ltd. Vs. A.G. Pipes Pvt Ltd.	12.01.2026	12.02.2026
2.	Comp. App. (AT) (Ins) No. 258 of 2025 Part Heard	Noble Co-Operative Bank Ltd. Vs. Gagan Gulati, Liquidator of Pantel Technologies Pvt. Ltd.	12.01.2026	11.02.2026
3.	Comp. App. (AT) (Ins) No. 1095 of 2025 Part Heard	COSMOS Co-Operative Bank Ltd. Vs. Anil Kumar Gilra	15.01.2026	12.02.2026
4.	Comp. App. (AT) (Ins) No. 2063 of 2024 Part Heard	Identity Science Company Ltd. Vs. SonalPlasrub Industries Pvt. Ltd.	15.01.2026	11.02.2026

5.	Comp. App. (AT) (Ins) No. 108 of 2025 Part Heard	Assistant Commissioner of State Tax, Vapi Vs. ARCK Resolution Professionals LLP Through Its Designated Partner Anil Kohli, RP for Vinergy International Pvt. Ltd. & Anr.	27.01.2026	10.02.2026
6.	Comp. App. (AT) (Ins) No. 1373 of 2024 Part Heard	Anshu Saraf Vs. State Bank of India & Anr. With	27.01.2026	11.02.2026
7.	Comp. App. (AT) (Ins) No. 389 of 2025 Part Heard	Pravin Saraf Vs. State Bank of India & Anr.	27.01.2026	11.02.2026
8.	Comp. App. (AT) (Ins) No. 1015 of 2025 & I.A. No. 5385 of 2025 (With Defects) Part Heard	Kavish Gupta, Suspended Director of KKSPUN India Ltd. Vs. Yes Bank Ltd. & Anr. With	29.01.2026	09.02.2026
9.	Comp. App. (AT) (Ins) No. 812 of 2025 & I.A. No. 3871, 3882 of 2025 Part Heard	KKSPUN India Ltd. Vs. State Bank of India With	29.01.2026	09.02.2026
10.	Comp. App. (AT) (Ins) No. 813 of 2025 & I.A. No. 3870 of 2025 Part Heard	KKSPUN India Ltd. Vs. State Bank of India With	29.01.2026	09.02.2026

11.	Comp. App. (AT) (Ins) No. 815 of 2025 & I.A. No. 3869 of 2025 Part Heard	KKSPUN India Ltd. Vs. Yes Bank Ltd. With	29.01.2026	09.02.2026
12.	Comp. App. (AT) (Ins) No. 816 of 2025 & I.A. No. 3868, 3872 of 2025 Part Heard	KKSPUN India Ltd. Vs. Yes Bank Ltd.	29.01.2026	09.02.2026
13.	Comp. App. (AT) (Ins) No. 2153 of 2024 Part Heard	Shreenathji Infrastructure Vs. Namasthetu Infratech Pvt. Ltd.	30.01.2026	09.02.2026
14.	Comp. App. (AT) (Ins) No. 147 of 2025 Part Heard	Chintan Jhunjhunwala Vs. Mahesh Chand Gupta Resolution Professional of Energy Properties Pvt. Ltd. & Ors. With	30.01.2026	10.02.2026
15.	Comp. App. (AT) (Ins) No. 100 & 101 of 2025 Part Heard	Avani Towers Pvt. Ltd. Through its Resolution Professional Mr. Jitendra Lohia Vs. Chintan Jhunjhunwala & Anr.	30.01.2026	10.02.2026
16.	Comp. App. (AT) (Ins) No. 2287 of 2024 Part Heard	Sukhbir Singh, Director & Shareholder of Farm2energy Pvt. Ltd. Vs. Verbio India Pvt. Ltd. & Anr.	03.02.2026	11.02.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)